

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1847
TO BE ANSWERED ON 17.03.2022**

RESTART OF MONITORING CENTRES FOR MIGRANT WORKERS

1847. # SHRI BRIJLAL:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government proposes to restart the 21 monitoring Centres across the country in coordination with various States to mitigate the problems being faced by the migrant workers or labourers during the third wave of COVID-19 pandemic;**
- (b) if so, the details thereof; and**
- (c) the details of various welfare and social security schemes being implemented by Government in this regard?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): There is no proposal to restart the monitoring centers as the third wave of the pandemic has subsided.

(c): There exist several social security and welfare schemes for workers including migrant workers engaged in various occupations. Some of the prominent schemes are as follows;

Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) launched in 2015 provide for life & disability cover due to natural or accidental death. Pradhan Mantri Shram Yogi Man Dhan Pension Scheme (PM-SYM) launched in 2019 provides for old age social security in the form of monthly pension. Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (PMJAY) launched in 2018 provides Rs.5 lakh health coverage for

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secondary and tertiary health benefits to those workers who are covered as eligible beneficiaries as per deprivation and occupation criteria. Model welfare schemes for the Building & other Construction Workers (BOCW) are administered by State Welfare Boards. PMSVANidhi Scheme facilitates collateral free working capital loan of upto Rs.10,000/- for one-year tenure to street vendors. Pradhan Mantri Awas Yojana caters to the housing needs to eligible beneficiaries.

However, during Covid – 19 pandemic period since March, 2020, Union Government has taken several additional measures for the benefits of workers, such as; creation of 39.51 lakh new job opportunities by crediting Rs.2583 crores in EPF accounts under Atmanirbhar Bharat Rozgar Yojana (ABRY), benefits of Rs.2567 crores to retain 38.91 lakh low wage employees under Pradhan Mantri Garib Kalyan Yojana (PMGKY), financial assistance of Rs.7413 crore to Building & other Construction Workers (BOCW), unemployment benefit under Atal Beemit Vyakti Kalyan Yojana (ABVKY), Pradhan Mantri Garib Kalyan Rojgar Abhiyan (PMGKRA) generating 50.78 crore mandays with Rs.39,293 crores, working capital loan to street vendors under PM-SVA Nidhi Scheme, free food grain of 5 kg per person per month to all Targeted Public Distribution System (TPDS) beneficiaries and special training programme under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) Scheme as a part of Garib Kalyan Rojgar Abhiyaan (GKRA) in the districts having high concentration of returnee migrants. In addition, the Government launched an initiative called SWADES (Skilled Workers Arrival Database for Employment Support) to conduct a skill mapping exercise of the returnee migrant workers from abroad under the Vande Bharat Mission.
